

Seventeenth Loksabha

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Title: Reg. Problems being faced by the Farmer's of Osmanabad Constituency for rejection of claims being made under Prime Minister Crop Insurance Scheme.

श्री ओम पवन राजेनिंबालकर (उस्मानाबाद): Hon'ble Chairperson Sir, thank you very much. I would like to thank you for giving me this opportunity to speak on an important issue pertaining to my Lok Sabha constituency. Sir, Prime Minister crop insurance scheme is a very important scheme run by central government but, it is not implemented properly and a question arises in everybody's mind whether it is run for the benefits of farmers or the insurance companies. Sir, during current financial year, in my Osamanabad district and Barshi, Ausa, Nilanga legislative assembly constituencies, around 10,26,000 farmers deposited their crop insurance premium. I think, Rs 53,600 was the sum insured. If we consider that the percentage of crop damage is around 80% then Rs 34,500 per hectare should be the amount of crop damage reimbursement. Earlier, we had complaints about the private insurance companies. But, now the government sponsored insurance companies are providing the crop insurance services. These companies are giving different insurance sums for different kinds of claims for the same size and same kind of damages. They are focusing only on profit making and doing injustice to the distressed farmers.

I had raised this issue about private insurance companies in the House many times. This government company I am talking about, had given the option for "pest control" in its application form and many farmers have chosen this option. But, now the insurance company is rejecting their claims.

This scheme is meant for the benefit of farmers and that should be kept in mind. Lastly, I would like to request the central government to look into this matter urgently and same kind of insurance reimbursement should be given for the same type of crop damages.

Thank You. Jai Maharashtra